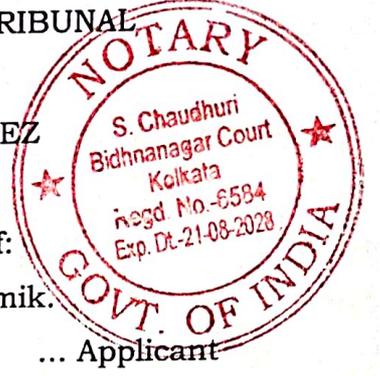




BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO. 20/2025/EZ



In The Matter of:

Baisakhi Bhowmik.

... Applicant

BEFORE THE NOTARY PUBLIC  
AT BIDHANNAGAR  
DIST.-NORTH 24 PARGANAS

Versus

The State of West Bengal & Ors.

... Respondent(s)

REPORT ON AFFIDAVIT BY THE RESPONDENT NUMBER 07,  
INSPECTOR-IN-CHARGE, RAMNAGAR POLICE STATION, DISTRICT  
SOUTH (24) PARGANAS.

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Filed by  
*Subhojyoti Chakrabarti*  
SIBOJYOTI CHAKRABARTI  
Advocate

For The State of West Bengal  
Email: [subho.advocate@gmail.com](mailto:subho.advocate@gmail.com)  
(M): 9007035534

05 MAY 2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO. 20/2025/EZ



In The Matter of:  
Baisakhi Bhowmik.



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Versus

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REPORT ON AFFIDAVIT BY THE RESPONDENT NUMBER 07,  
INSPECTOR-IN-CHARGE, RAMNAGAR POLICE STATION, DISTRICT  
SOUTH (24) PARGANAS.

I, Swaraj Ray Chaudhuri, S/o Late Swapan Ray Chaudhuri, aged about 47 years, by faith: Hindu, by occupation- Government Service, presently posted as Inspector-in-Charge, Ramnagar Police Station, having its office at Sector-IV, P.O- Kalatalahat, South (24) Parganas, Pin: 743504, Diamond Harbour Police District, West Bengal do hereby solemnly affirm and state as follows:-

1. That I am presently posted as Inspector-in-Charge, Ramnagar Police Station, having its office at Sector-IV, P.O- Kalatalahat, South (24) Parganas, Pin: 743504, Diamond Harbour Police District, West Bengal and I made myself acquainted with the facts and circumstances of this case and am competent to affirm this affidavit.

05 MAY 2025

2. That this Report on Affidavit is being filed in compliance with the Solemn Order dated 25.04.2025 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.

3. That in paragraph 5 of the Solemn Order it has been observed by the Hon'ble Tribunal that the Learned Counsel for the State respondents will file police report on affidavit within a week.

4. That subsequent to the Solemn Order an inspection has been done by the Officials of the Ramnagar Police Station wherein it has been submitted that on 03.05.2025 at around 13:05 to 13:35 hours Sub Inspector Saurav Sarkar along with force visited the unit of respondent numbers 9 & 10, Tara Brick Field at Raichak, P.S-Ramnagar, within Diamond Harbour Police District along with Abu Safian Sanpui RI Noorpur Gram Panchayet Diamond Harbour Block-II, and found that the brick field was closed and non operational and there was no one in the brick filed.

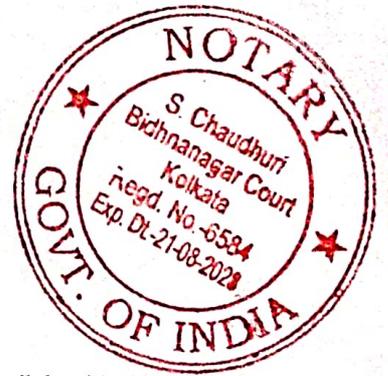
5. The same has also being entered in the G.D.E of the Ramnagar Police Station vide Ramnagar PS GDE No-114 dated 03.05.2025.

Photocopy of the Inspection Report of Ramnagar Police Station along with the copy of the GDE Extract are collectively annexed herewith and marked with the letter 'R-1'.

6. That the deponent craves leave to submit supplementary Affidavit as may be required or as may be directed by the Hon'ble Tribunal for the smooth adjudication of the instant original application.



05 MAY 2025



7. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice.

Identified by me

*Sibojyoti Chakrabarti*  
Advocate 05/05/2025  
State of West Bengal

Deponent

*Swaraj Ray Choudhri*  
04/05/25  
Inspector In Charge  
Ramnagar Police Station  
D.H Police District

*S. Chaudhuri*  
S. CHAUDHURI  
★ NOTARY ★  
GOVT. OF INDIA  
Regd. No.-6584/08  
Bidhannagar Court  
Dist.-North 24 Pgs.

05 MAY 2025



I, the deponent within named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information as per records available in the office of the Inspector-in-Charge, Ramnagar Police Station, and I believe that nothing material has been concealed there from.

21) Verified at Kolkata on the 5<sup>th</sup> Day of May, 2025.  
 100

Identified by me

*Sibajyoti Chakrabarti*  
 Advocate  
 State of West Bengal  
 05.05.2025

Deponent

*Swaraj Ray Chaudhuri*  
 04/05/25

Inspector In Charge  
 Ramnagar Police Station  
 D.H Police District

*S. Chauchuri*  
 S. CHAUCHURI  
 ★ NOTARY ★  
 GOVT. OF INDIA  
 Regd. No.-6584/08  
 Bidhannagar Court  
 Dist.-North 24 Pgs.

05 MAY 2025

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Annexure - R-1



**In the Court of Honorable National Green Tribunal,  
E,Z,B Kolkata (O.A. No- 20/2025/EZ)**

**Ref- Original Application No-20/2025/EZ.**

**In the matter of Baishakhi Bhowmick.....Applicant(S)  
V/S**

**The Member Secretary, West Bengal Pollution Controls Board and  
others Responsibilities.**

Respected Sir,

With due respect and humble submission beg to submit that on (03.05.2025) in between 13.05 to 13.35 hrs SI Saurav Sarkar along with force visited Tara Brick Field at Raichak, PS- Ramnagar under Diamond Harbour Police District as identified by Abu Safian Sanpui RI Noorpur GP Diamond Harbour Block II and found that the brickfield to be closed and non operational and no one was found at the said brick field.

This is for favour of your kind information.

Yours Faithfully,



*Swaraj Ray Chowdhury*  
I/C Ramnagar PS 31/5/25  
DDH Police District  
Dt.-03.05.2025  
**Inspector In Charge**  
**Ramnagar Police Station**  
**D.H Police District**

**05 MAY 2025**



Answer-R-1

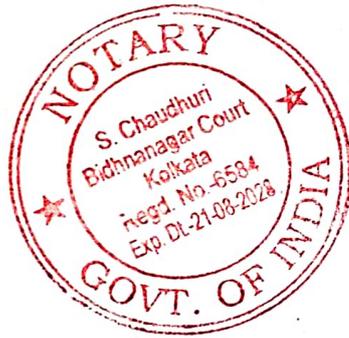
- 7 -

**Extract Copy in C/W Ramnagar PS GDE No- 114 Dt. 03.05.2025**

**114/  
13:45 Hrs**

I SI Sourav Sarkar returned at PS after field enquiry of Tara Brick Field as identified by Abu Sofian Sanpui R.I Noorpur GP under Diamond Harbour Block II and I am here to note that during my enquiry of Tara Brick Field at Roichak, PS Ramnagar under Diamond Harbour Police District found to be no operating and move over no one was found at the said brick field. Noted the fact for future reference.

Sd/-  
SI Saurav Sarkar  
Ramnagar PS  
DDH Police District  
Dt.-03.05.2025



**05 MAY 2025**

BEFORE THE HON'BLE  
NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH,  
KOLKATA

ORIGINAL APPLICATION  
NO.20/2025/EZ

In The Matter of:  
Baishakhi Bhowmik & Anr.  
... Applicant

Versus  
The State of West Bengal & Ors.

... Respondent(s)

REPORT ON AFFIDAVIT BY THE  
RESPONDENT NUMBER 07,  
INSPECTOR-IN-CHARGE,  
RAMNAGAR POLICE STATION,  
DISTRICT SOUTH (24)  
PARGANAS.

SIBOJYOTI CHAKRABARTI  
Advocate  
For The State of West Bengal  
Email: [subho.advocate@gmail.com](mailto:subho.advocate@gmail.com)  
(M): 9007035534.

10 5 MAY 2025

